जा रही हों तो वह उसके आगे जाना चाहे ।

(व्यवधान)

अध्यक्ष महोदय : अपना बन्दोबस्त हमें करना है। हमारे आदमी जो बन्दोबस्त कर रहे हैं...

श्री अटल बिहारी वाजपेयी : श्री बूटा सिंह जी ने जो कहा है, क्या वह रिकार्ड पर जायेगा ?

(व्यवधान)

अध्यक्ष महोदय : मेरी परमीशन के बगैर कोई बात रिकार्ड पर नहीं जाती ।

(व्यवधान)

अध्यक्ष महोदय : मैंने कहा कि मेरी बगैर परमीशन कुछ नहीं लिखा जाता ।

(व्यवधान)

We should take it in our stride.

हो रहा है,

it is being considered.

श्री हेमवती नन्दन बहुगुणा (गढ़वाल) : अभी कंसीडर ही हो रहा है ?

(व्यवधान)

श्री हरिकेश बहादुर : हमारे क्षेत्र में चेचक से बहुत से लोग मर रहे हैं ।

अध्यक्ष महोदय : आप लिखकर दीजिए हो जाएगा ।

श्री हरिकेश बहादुर : वहां पर टीम भेजिये ।

अध्यक्ष महोदय : लिखकर दें ।

12-15 hrs.

PAPERS LAID ON THE TABLE

Notification under Indian Railways Act

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY) : I beg to lay on the Table, a copy of the Railway Accidents (Compensation) (Amendment) Rules, 1984 (Hindi and English versions) published in Notification No, S.O. 171 (E) in Gazette of India dated the 20th March, 1984, under sub-section (3) of section 82J of the Indian Railway Act, 1980.

[Placed in Library, See No. LT-8138/84]

Review on and Annual Report of National Textiles Corporation, Ltd., New Delhi for 1982-83

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) ; I beg to lay on the Table, a copy of each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the National Textile Corporation Limited, New Delhi, for the year 1982-83 and of its nine Subsidiary Corporations for the year 1981-82 and 1982-83.

(2) Annual Repor of the National Textile Corporation Limited, New Delhi, for the year 1982-83 alongwith Audited Accounts and the comments of the Comptroller and Auditor General thereon and of its